

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2901
ANSWERED ON 5TH DECEMBER, 2019

RELOCATION OF TOLL PLAZAS

2901. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the sanction has been accorded for relocation of Mandal toll plaza located at Hajira-Dhulia National Highway-53 in Tapi district of Gujarat;
- (b) if so, the time by which the said relocation work is likely to be completed; and
- (c) if not, the time by which the sanction for said relocation is likely to be given ?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) No Sir.
- (b) Does not arise.
- (c) Hazira-Dhulia National Highway-53 has been developed on Build, Operate and Transfer (Toll) mode. The location of toll plaza is governed as per Schedule-C & Schedule-R of concession agreement which is one of the bidding parameters. Relocation of this toll plaza from the existing location to a new location have an impact on fee calculation due to increase in length between two plazas besides additional substantial financial implication in shifting of toll plaza.
